

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-1671
ANSWERED ON- 03/08/2023

BAN ON INDIAN STUDENTS IN AUSTRALIA

1671. SHRI JAYANT CHAUDHARY

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether it is a fact that many students from the State of Uttar Pradesh, Uttarakhand, Punjab, Gujarat and UT of Jammu & Kashmir are likely to be barred for study in Australia, if so, the details thereof; and

(b) whether Indian Government is taking up this issue with the Australian Government for resolution, if so, the details thereof including progress, as on date?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(DR. RAJKUMAR RANJAN SINGH)

(a & b) Indian students form the second largest cohort of international students in Australia, and the number of visas granted to Indian students have increased from 42,627 (July 2021-June 2022) to 92,872 (July 2022-May 2023).

Welfare of Indian students remains a matter of high priority for us. Government of India has regularly taken up the issues concerning Indian students with the Australian Government, during bilateral exchanges as well as through our Missions & Posts in Australia.

After certain media reports appeared regarding restrictions by few Australian Universities on Indian students from certain states, our Mission in Australia reached out to the concerned Universities who clarified that they have only reviewed their independent Genuine Temporary Entrant (GTE) assessments recently to guard against high levels of attrition from their courses and non-genuine recruitment applications.
